

THE GAUHATI HIGH COURT AT GUWAHATI
THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)

NOTIFICATION

Dated Guwahati the 8th January, 2016

HC.VII-02/2016/ **125** /A. In partial modification of this Registry's Notification No.HC.VII-VII-08/2015/5716/A dated 18.12.2015, Smti Seema Das, Additional District and Sessions Judge, FTC, Tinsukia, will continue to remain in her present post for one year.

HC.VII-02/2016/ **126** /A. Shri Chandan Das, Additional District and Sessions Judge, FTC, Barpeta, is transferred and posted as Additional District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, vice Shri Dipak Thakuria already posted as Addl. District and Sessions Judge, No.2 at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join at his new place of posting immediately.

HC.VII-02/2016/ **127** /A. In partial modification of this Registry's Notification No.HC.VII-VII-08/2015/5717/A dated 18.12.2015, Shri Surajit Kumar Dhar, Additional District and Sessions Judge, FTC, Cachar, Silchar, will continue to remain in his present post for one year.

HC.VII-02/2016/ **128** /A. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Nagaon, is transferred and posted as Secretary, District Legal Services Authority, Dhemaji, the post being created by the Govt., vide letter No.LGL.31/2007/Pt/9 dated 07.01.2015.

He will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nagaon and proceed to join at his new place of posting immediately.

HC.VII-02/2016/ **129** /A. In partial modification of this Registry's Notification No.HC.VII-08/2015/5745/A dated 18.12.2015, Smti Tripti Ari, Additional Chief Judicial Magistrate, Nagaon is posted at the same station i.e. Nagaon as Secretary, District Legal Services Authority, vice Shri Sujit Kumar Ghosh transferred.

On being released by Smti Mamta Bhadani, Additional Chief Judicial Magistrate designate, Nagaon, Smti Ari will join her new assignment.

HC.VII-02/2016/ **130** /A. On consideration of their representations, the following Officers are given liberty to join their new assignment on or before 15th March, 2016.

- (i) Shri Jogeswar Bora, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
- (ii) Smti Mallika Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat

- (iii) Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
- (iv) Shri Motilal Das, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
- (v) Smti Achma Rahman, Munsiff No.1, Jorhat

HC.VII-02/2016/ 131 /A. The representation submitted by Smti Barnani Goswami, Sub-Divisional Judicial Magistrate (S), Nalbari, is allowed. She will directly join at her new place of posting i.e. Sarupathar after the period of her leave is over.

Smti Syeda Farida Afzal Zinnat, under order of transfer, will join in her new place of posting immediately as per the High Court's Notification No.HC.VII-08/2015/5768/A dated 18.12.2015.

HC.VII-02/2016/ 132 /A. On their appointment by the Govt., vide Notification No.JDJ.139/2013/135 dated 28.12.2015, the following Officers are posted in Grade-III of the Assam Judicial Service at the places shown against their names. They will be on probation for a period of 2 (two) years as per Rules from the date of their joining in their respective posts.

Name of the Officers

1. Shri Sarfraz Nawaz
2. Shri Abhijit Saikia
3. Shri Surajit Das
4. Shri Biswadeep Baruah
5. Shri Angshuman Kaushik
6. Smti Zubeer Chaliha
7. Shri Iqbal Alam Fanaji
8. Smti Dhanjeeta Das
9. Smti Shatabdi Bhuyan
10. Shri Kaushik Kamal Baruah
11. Smti Jahnabi Devi
12. Shri Sundeep Kashyap Das
13. Smti Niva Rani Daley
14. Shri Prasenjit Das

HC.VII-02/2016/ 133 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown against their names.

Sl. No.	Name of the Officers	District	Post and place of posting
1.	Shri Sarfraz Nawaz	Kamrup(M)	Judicial Magistrate, 1 st Class, Guwahati
2.	Shri Abhijit Saikia	Nagaon	Munsiff No.2, Nagaon
3.	Shri Surajit Das	Dhubri	Munsiff No.2, Dhubri
4.	Shri Biswadeep Baruah	Nagaon	Judicial Magistrate, 1 st Class, Hojai
5	Shri Angshuman Kaushik	Barpeta	Munsiff No.2, Barpeta

6.	Smti Zubeer Chaliha	Nalbari	Judicial Magistrate, 1 st Class, Nalbari
7.	Shri Iqbal Alam Fanaji	Karimganj	Munsiff No.2, Karimganj
8.	Smti Dhanjeeta Das	Goalpara	Munsiff No.2, Goalpara
9.	Smti Shatabdi Bhuyan	Dibrugarh	Munsiff No.2, Dibrugarh
10.	Shri Kaushik Kamal Baruah	Sivasagar	Judicial Magistrate, 1 st Class, Sivasagar
11.	Smti Jahnabi Devi	Barpeta	Judicial Magistrate, 1 st Class, Barpeta
12.	Shri Sundeep Kashyap Das	Kamrup (M),	Munsiff No.4, Guwahati
13.	Smti Niva Rani Daley	Jorhat	Judicial Magistrate, 1 st Class, Jorhat
14.	Shri Prasenjit Das	Cachar	Judicial Magistrate, 1 st Class, Silchar

HC.VII-02/2016/ **134** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st Class, to exercise powers in their respective districts from the date of joining at the station.

1. Shri Sarfraz Nawaz
2. Shri Biswadeep Baruah
3. Smti Zubeer Chaliha
4. Shri Kaushik Kamal Baruah
5. Smti Jahnabi Devi
6. Smti Niva Rani Daley
7. Shri Prasenjit Das

HC.VII-02/2016/ **135** /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs.2,00,000/- (Rupees two lakhs) only.

1. Shri Abhijit Saikia
2. Shri Surajit Das
3. Shri Angshuman Kaushik
4. Shri Iqbal Alam Fanaji
5. Smti Dhanjeeta Das
6. Smti Shatabdi Bhuyan
7. Shri Sundeep Kashyap Das

HC.VII-02/2016/ **136** /A. In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to confer the following Munsiffs with the power of Judicial Magistrate, 1st Class.

1. Shri Abhijit Saikia

2. Shri Surajit Das
3. Shri Angshuman Kaushik
4. Shri Iqbal Alam Fanaji
5. Smti Dhanjeeta Das
6. Smti Shatabdi Bhuyan
7. Shri Sundeep Kashyap Das

The power is personal to the Officers concerned and may be exercised by them at any station.

The Officers under order of transfer, except those in respect of whom, specific date has been fixed for joining, are given liberty to join at their new place of posting on or before 15th March, 2016.

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ 137 - 187 /A.

Dated 08.01.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Assam State Legal Services Authority, Guwahati is requested to appoint the Shri Sujit Kumar Ghosh as Secretary, District Legal Services Authority, Dhemaji and Smti Tripti Ari as Secretary, District Legal Services Authority, Dhemaji
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
13. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Smti Seema Das, Additional District and Sessions Judge, FTC, Tinsukia
16. Shri Chandan Das, Additional District and Sessions Judge, FTC, Barpeta
17. Shri Surajit Kumar Dhar, Additional District and Sessions Judge, FTC, Cachar, Silchar
18. Shri Jogeswar Bora, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
19. Smti Mallika Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat
20. Shri Jitu Moni Barman, Chief Judicial Magistrate, Kokrajhar
21. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Nagaon

22. Smti Tripti Ari, Additional Chief Judicial Magistrate, Nagaon
23. Smti Barnani Goswami, Sub-Divisional Judicial Magistrate (S), Nalbari
24. Shri Motilal Das, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
25. Smti Syeda Farida Afzal zinnat, Munsiff, Bongaigaon (under order of transfer as Sub-Divisional Judicial Magistrate (S), Nalbari)
26. Smti Achma Rahman, Munsiff No.1, Jorhat
27. The Joint Registrar (_____), Gauhati High Court, Guwahati
28. The Chief Judicial Magistrate, _____
29. The Deputy Registrar (_____), Gauhati High Court, Guwahati
30. Shri Sarfraz Nawaz
31. Shri Abhijit Saikia
32. Shri Surajit Das
33. Shri Biswadeep Baruah
34. Shri Angshuman Kaushik
35. Smti Zubeer Chaliha
36. Shri Iqbal Alam Fanaji
37. Smti Dhanjeeta Das
38. Smti Shatabdi Bhuyan
39. Shri Kaushik Kamal Baruah
40. Smti Jahnabi Devi
41. Shri Sundeep Kashyap Das
42. Smti Niva Rani Daley
43. Shri Prasenjit Das
C/O, Administrative Officer, Judicial Academy, Assam, Guwahati with a request to furnish the copies of the Notification to the newly appointed Grade-III Judicial Officers of Assam from Sl. No. 32 to 45.
44. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
45. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
46. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
47. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
48. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)